

ric acid and ammonia which are raw materials for the manufacture of di-ammonium phosphate.

(b) It will not be in the public interest to disclose the details.

(c) CCP, Morocco have been suppliers of phosphoric acid for the production of DAP.

(d) It will not be in the public interest to divulge the details of the Government's strategy?

Projects under NREP

8116. SHRI S. PALAKONDRAYUDU. Will the Minister of AGRICULTURE be pleased to state;

(a) the details of the projects taken up so far under the National Rural Employment Programme in Andhra Pradesh during the years 1987-88, 1988-89; and

(b) the details of the projects proposed to be taken up under the said programme, pending for clearance of Union Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) Under the National Rural Employment Programme (NREP), the authority/responsibility to approve and implement the projects vested in the District Rural Development Agencies (DRDAs). The details of the projects approved/taken-up under the programme by different DRADs are not monitored by the Union Government.

(b) Since DRDAs themselves are competent to approve the projects under NREP, they are not required to be submitted to the Union Government for clearance. Hence, no projects are pending with the Union Government for clearance.

Non-Utilisation of Power Supplied by DVC to SAIL

8117. DR. B.L. SHAILESH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether according to the Damodar Valley Corporation (DVC) the Steel Authority of India Limited (SAIL) has not drawn adequate power for its Durgapur Steel Plant and Alloy Steel Plant as per its commitment resulting in a monthly revenue loss of nearly Rs. 50 lakhs to DVC;

(b) if so, SAIL's reaction thereto;

(c) whether it has resulted in the DVC not being able to divert this power to other consumers who may be willing to buy more power, it being bound by its commitment on maximum demand with the SAIL plant; and

(d) whether any inter-ministerial meeting has been held to solve this dispute between the DVC and the SAIL; if so, its outcome and if not, how it is proposed to sort out the matter and prevent such loss to the DVC?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (d). The information is being collected and will be laid on the Table of the House.

Reservation of Export Cargo in Indian Bottoms

8118. DR. B.L. SHAILESH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether no decision has been taken on reservation of 40 per cent of export cargo in Indian bottoms even after three years of deliberations;

(b) if so, the reasons therefor; and